

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
RAJYA SABHA
UNSTARRED QUESTION NO. 1316
TO BE ANSWERED ON 13th March, 2023

RECONSTRUCTION OF BUILDINGS OUTSIDE CIVIL AREA IN CANTONMENTS

1316. SHRI JAVED ALI KHAN:

Will the Minister of Defence be pleased to state:

- (a) the details of number of requests received to seek permission to reconstruct buildings situated outside civil area inside cantonments in the country during last six months along with the number of requests acceded to and rejected by local military authority, cantonment-wise;
- (b) whether permission to reconstruct buildings outside civil area within Lucknow cantonment is being denied citing security reasons;
- (c) if so, the details thereof; and
- (d) the reasons for absence of uniform policy in this regard in all cantonment areas of the country?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): A total of 46 requests have been received by the Cantonment Boards for permission to reconstruct buildings situated outside civil areas inside Cantonments since September, 2022. Out of these, 41 cases were not required to be forwarded to Local Military Authority (LMA) and 01 case is under process. Further, 02 cases each have been accepted and rejected by LMA. Out of the 46 building applications received, 39 applications have been sanctioned by the concerned Cantonment Boards, 3 applications have been rejected and 4 are under process. The details are attached as Annexure.

(b) & (c): One Building plan application of Bungalow No. 19 in Lucknow Cantonment was received online by Cantonment Board, Lucknow on 06.01.2023. The application was forwarded by Cantonment Board to Defence Estate Officer, Lucknow Circle for comments, who in turn forwarded the same to LMA for their comments from Military / security point of view. The case was not recommended by LMA *inter-alia* citing security concerns. Accordingly, the Lucknow Cantonment Board has resolved on 17.02.2023 to reject the building plan.

(d): Building plan applications in Cantonments are processed by the Cantonment Boards as per statutory provisions contained in the Cantonments Act, 2006, building bye-laws of respective Boards and guidelines of Ministry of Defence. However, security considerations of different Cantonments are different and have to be assessed accordingly.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1316 FOR ANSWER ON 13.03.2023 REGARDING “RECONSTRUCTION OF BUILDINGS OUTSIDE CIVIL AREA IN CANTONMENTS”.

Sl. No.	Name of Cantt.Board	The details of number of request received for permission to reconstruct building situated outside civil area inside Cantonments in the country during last six months along with the number of requests acceded to & rejected by Local Military Authority Cantonment wise				
		No. of request/application received by the Board for permission to reconstruct building situated outside civil area inside Cantonment since Sept 2022	No. of applications forwarded to LMA out of Col.No.3 for comments from Military Point of view	No. of request/application acceded by LMA out of Col.No.3	No. of request/application rejected by LMA citing security reasons out of Col.No.3	Status of sanction of Building plans by the Board
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)
1	Pune	1	1	Under Process	Under Process	Under Process
2	Saugor	1	1	1	0	Under Process
3	Secunderabad	30	0	Not applicable	Not applicable	All 30 Building plans sanctioned by Board
4	St. Thomas Mount	5	0	NA, Since the Competent Authority to sanction the building plan applications in Cantonment limits is Cantonment Board under Section 235 of the Cantonment Act 2006. Also, as per section 234 of the Cantonment Act 2006 the Board is the Competent Authority to sanction the building plan for lands situated outside notified civil area.	Not applicable	3 sanctioned 1 rejected 1 under process
5	Agra	2	2	1	1	1 sanctioned 1 rejected
6	Jabalpur	3	0	Not applicable	Not applicable	All 3 sanctioned
7	Lucknow	1	1	0	1	1 rejected
8	Meerut	3	0	Not applicable	Not applicable	2 approved 1 under process
	Total	46	5	2	2	
